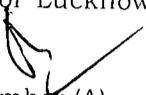


O.A. No. 75/08

Dated: 2.9.13

Hon'ble Shri D. C. Lakha, Member (A)

As per resolution of CAT Bar Association Lucknow Bench, lawyers are abstaining from judicial work today as a mark of protest against non implementation of recommendation of Jaswant Commission Report regarding jurisdiction of Lucknow Bench. Hence list on 11.11.13.

  
Member (A)

vidya

  
11.11.2013

O.A. No. 75/2008

Hon'ble Sri Navneet Kumar, Member (J)  
Hon'ble Ms. Jayati Chandra, Member (A)

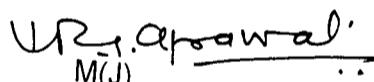
App: Sri Surendran P  
Res: Sri S.P Singh for Sri Anand Vikar Singh

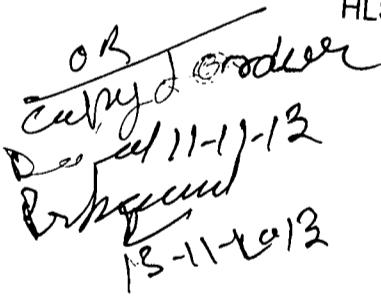
Sri Surendran P, learned counsel for applicant fairly submitted that the present O.A. has rendered in-fructuous, as such he requested that the matter be dismissed.

Considering the request made on behalf of the applicant, the present O.A. is dismissed as the same is rendered in-fructuous. No order as to costs.

  
M(A)

HLS/

  
M(J)

  
O.B.  
Copy of order  
Date 11-11-13  
Encl. 11-11-13  
13-11-13